

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/390(KB)2021
IA(I.B.C)/1912(KB)2023,
IA(I.B.C)/1963(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | PRINT SALES PRIVATE LIMITED VS ANDERSON PRINTING HOUSE PVT LTD |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the Resolution Professional
Mr. Udit Agarwal, Adv.]

O R D E R

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1963(KB)2023:**
 - a. List the matter on **09.05.2024 at 10:30 a.m.**
3. **IA(I.B.C)/1912(KB)2023:**
 - a. Registry is directed to issue notice to the respondents to file reply affidavit by way of Speed post and by way of e-mail and place the tracking information report on record. Failing which heavy costs would be imposed.
 - b. Reply if any, be filed within a period of two weeks'.
 - c. List the matter for consideration on **10.07.2024.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**